

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 02-01-2026 To 02-01-2026~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	12/2026	GOUTAM KUMAR MALLICK AND ORS. Mobile:9674888674 Email:SAHALEGAL2019@GMAIL.COM	AVIJIT SAHA	27-01-2026	PINCODE MISSING OF RESPONDENTS 1 TO 8
2	CO	17/2026	AMIT SINGH Mobile:9830549946 Email:DEBDUTTA19BASU@GMAIL.COM	DEBDUTTA BASU	27-01-2026	RESPONDENT NO. 1 TO 3 ADDRESS MISSING
3	CRA (DB)	523/2025	AVIJIT PUNDARI Mobile:9434057837 Email:SM.ADV@GMAIL.COM	PRABIR MAJUMDER	27-01-2026	1)DIST IN THE FIRST PAGE IS WRONG 2)FILLING IN TIME OR OUT OF TIME NOT MENTIONED
4	CRM (A)	4526/2025	RAHUL KUMAR PODDAR AND ORS. Mobile:8582805242 Email:ADV_GC@YAHOO.CO.IN	ABHIRUP DAS	27-01-2026	1) COMPLAINANT IDENTITY DISCLOSED AT WHOLE PETITION, ANNEXURES , AFFIDAVIT, I.D AND VAKALATNAMA (REMOVE PROPERLY WITH BLACK BALL PEN AND ATTACH IN ENVELOPE)
5	CRM(M)	2946/2025	PETITIONER Mobile:9830809638 Email:BHASKARHUTAIT@GMAIL.COM	BHASKAR HUTATI	27-01-2026	AS PER STATEMENT IN PARA 7, PETITIONER AND VICTIM GIRL GOT MARRIED. SO NECESSARY STEPS NEED TO BE TAKEN TO HIDE PETITIONER AND HIS RELATIVES IDENTITY
6	CRM(M)	2988/2025	ABDUL MOHAIMIN @ MAHASEN Mobile:8017407985 Email:1207TANUSREEKAR@GMAIL.COM	TANUSREE KAR	27-01-2026	1. CERTIFIED COPY WRONG. 2. LOWER COURT DETAILS IN PARA 1.
7	CRM(M)	2990/2025	MUSTAFIJUR RAHAMAN @ MOSTAFIJUR RAHAMAN @ MOJIBUR @ MOSTAFIJUR RAHAMAN @ MAJIBUR Mobile:7980641436 Email:ADVRAJADAS1436@GMAIL.COM	RAJA DAS	27-01-2026	1. MENTION CMC NO IN PARA 1
8	CRM(M)	2994/2025	NIRANJAN GHOSH Mobile:9830436122 Email:PRATAPKUMARYADAV30@GMAIL.COM	PRATAP KUMAR YADAV	27-01-2026	1. V. G. DISCLOSE 2. CASE TYPE IN PARA 1.
9	CRM(M)	2996/2025	RESHMI KHATUN @ RESMI @ ROJINA KHATUN Mobile:7980641436	RAJA DAS	27-01-2026	1. CASE NO. WRONG. IN PARA 1. 2. P.S. DATE WRONG.

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Email:ADVRAJADAS1436@GMAIL.COM			
10	CRM(M)	3010/2025	RAHAMAT ALI Mobile:9126239865 Email:SOURAVMUKHERJEEADV@GMAIL.COM	SOURAV MUKHERJEE	27-01-2026	1. CASE NO. IN PARA 1
11	CRM(M)	3011/2025	FIROJ MONDAL Mobile:9830265780 Email:DREAM.B26@GMAIL.COM	SHASHANKA SHEKHAR SAHA	27-01-2026	CASE TYPE WRONG...
12	CRM(M)	3017/2025	ASGAR SK @ HARU SK AND ORS. Mobile:7001287305 Email:SOURAVMUKHERJEE@GMAIL.COM	SOURAV MUKHERJEE	27-01-2026	1. P.S. DATE WRONG. IN WHOLE PETITION. 2. ACT 3. JAIL NAME 4. VACALATNAMA DIST.
13	CRM(M)	3018/2025	KAMALESH MURMU Mobile:8443927376 Email:ADV.ANIRUDDHA90@GMAIL.COM	UTTAM MUKHERJEE	27-01-2026	1. VICTIM ID DISCLOSE 2. VICTIM MADE AS PARTY 3. METION C.S. DETAILS IN CAUSE TITLE
14	CRR	5584/2025	DIPA PAUL CHOWDHURY (SWARNAMAT) Mobile:9903004554 Email:MITGUHAROY2023@GMAIL.COM	MIT GUHA ROY	27-01-2026	CLARIFICATION NEEDED REGARDING FONT SIZE OF THIS PETITION
15	CRR	5607/2025	PRADYUMN PRASAD SINGH @ PRADYUMAN SINGH AND ANOTHER Mobile:9123369278 Email:MONIMAKHAN@GMAIL.COM	RUMA SINGH	27-01-2026	TRIAL COURT CASE TYPE WRONG MENTIONED IN THIS PETITION
16	CRR	5622/2025	DUTKUMAR SARDAR AND OTHERS Mobile:8250989748 Email:CHAKRABORTY.SARANGAM9@OUTLOOK.COM	SARAGRAM CHAKRABORTY	27-01-2026	VAKALATNAMA DEFECTIVE
17	CRR	5625/2025	SOURAV MONDAL Mobile:8296540010 Email:SAGARCHOWDHURY157@GMAIL.COM	SAGAR CHOWDHURY	27-01-2026	WRONG CASE TYPE MENTIONED IN THIS PETITION
18	CRR	5626/2025	MILAN SAMANTA @ MILAN KUMAR SAMANTA Mobile:9434611766 Email:SAMARESHCHANDRADHARA.ADV@GMAIL.COM	SAMARESH CHANDRA DHARA	27-01-2026	THIS FILE IS OUT OF TIME SO NEED A CRAN FILE.
19	CRR	5628/2025	BISWAJIT DAS Mobile:9163049999 Email:PRIAYANKASARKAR2110@GMAIL.COM	PRIYANKA SARKAR	27-01-2026	NEED CRPC IN THE CAUSE TITLE PORTION.
20	CRR	5634/2025	XXX Mobile:7003205818	SOMOSHREE SAHA	27-01-2026	THIS FILE IS OUT OF TIME SO NEED A CRAN FILE.

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Email:SOMOSAHA21@GMAIL.COM			
21	CRR	7/2026	RAJIV RAJAN KUMAR Mobile:9007596830 Email:ADVADITYATIWARAY@GMAIL.COM	ADITYA RATAN TIWARY	27-01-2026	NEED CRPC IN THE CAUSE TITLE PORTION.
22	CRR	8/2026	RAJIV RAJAN KUMAR Mobile:9007596830 Email:ADVADITYATIWARAY@GMAIL.COM	ADITYA RATAN TIWARY	27-01-2026	NEED CRPC IN THE CAUSE TITLE PORTION.
23	RVW	417/2025	PASUPATI DAS SINCE DECEASED, HIS LEGAL HEIRS AND REPRESENTATIVES PARITANI DAS AND ORS. Mobile:9831028444 Email:SOHINIB.ADV@GMAIL.COM	SOHINI BHATTACHARYYA9	27-01-2026	CRC CASE YEAR
24	WPA	29853/2025	PRADIP GOSWAMI Mobile:9330870019 Email:BSENGUPTA5@GMAIL.COM	BHASKAR SENGUPTA	27-01-2026	1. SHORT LIST OF DATES IS MISSING 2. COURT AND SUB CATEGORY CODE IS WRONG
25	WPA	29870/2025	TAPAN PRADHAN Mobile:9732793384 Email:JANASATYA1954@GMAIL.COM	MANORANJAN JANA	27-01-2026	LIST OF DATES PAGE MISSING
26	WPA	30046/2025	ASOKE KUMAR MAHATA @ SINGHA AND ANR. Mobile:9883250376 Email:JAHARLALRAY123@GMAIL.COM	JAHARLAL ROY	27-01-2026	1. HONBLE CHIEF JUSTICE NAME SPELLED WRONG. 2. LOGO NOT FOUND. 3. LISTING DATE IS IN HOLIDAY.
27	WPA	30066/2025	ASSEMBLY OF GOD CHURCH AND SCHOOLS EMPLOYEES FORUM Mobile:9064311408 Email:ANTARAM@GMAIL.COM	ANTARA MUKHERJEE	27-01-2026	PETITIONER NAME IS WRONG AT VOKA
28	WPA	70/2026	BARUN DEB GHOSH Mobile:9231636530 Email:ASISBHATTACHARYYA0@GMAIL.COM	ASIS BHATTACHARYYA	27-01-2026	ACT SHOULD BE SARFAESI ACT-2002 TO FILE IN COURT 24. NO ACT IS NOT ALLOWED.